

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

GA/TA/MP, No. 210 /1993 (OP 23/92)

Vijay Singh

Versus UOI & Ors.

Date of Order

Orders

This is an M.P. (in ~~an~~ an ~~CP~~ CP,
No. 23/92) for summoning of records
u/s of 22 of the AT Act 1985.
This is no order.

Sp. (C) 31/3

31/3

6.4.93-

Mr. J.K. Kaushik - Counsel for the
applicant.

Register & put up in Court for
admission on 14-4-93 along with OP 23/92

Anil Kumar
REGISTRAR
C.A.T., JAIPUR

15.4.93

Mr. J.K. Kaushik - Counsel for petitioner

Heard the counsel for the petitioner. There
is no justification for calling of the record
applied for. M.P. is rejected.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

H. D. Thakur
Vice-Chairman

Copied sent to counsel for

applicant

vide 2042 dated 20/4/93